



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA

www.rbi.org.in

गवर्नर  
GOVERNOR

LETTER OF TRANSMITTAL

Ref. No. SECD.BRDS. 60 / 02.16.001 / 2021-22

May 24, 2021  
Jyeshtha 3, 1943 (Saka)

**The Finance Secretary  
Government of India  
Ministry of Finance  
New Delhi – 110 001**

Dear Finance Secretary,

In pursuance of Section 53(2) of the Reserve Bank of India Act, 1934, I have the pleasure in transmitting the following documents:

- (i) A copy of the Annual Accounts for the transition year July 01, 2020 to March 31, 2021 certified by the Bank's Auditors and signed by the Chief General Manager-in-Charge, the Deputy Governors and I; and
- (ii) Two copies of the Annual Report of the Central Board on the working of the Bank during the transition year July 01, 2020 to March 31, 2021.

Sincerely,

Shaktikanta Das